

[22 December, 1999]

RAJYA SABHA

(b) the details of the Pak and other militant and mercenary outfits operating in that State and whether any outfits, backed by the International Fundamentalist leader Bin-Laden, are also operating there; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) As per available information the details of militants, security force personnel and civilians killed in J & K in terrorist and anti terrorist operations since 15.7.1999 to 30.11.1999 are given as under:—

1. Militantas killed : 525
2. Security forces personnel killed : 169
3. Civilians killed by militants including women and children : 324
4. Civilians who died in cross firing and maintenance of law and order : 48

(b) As intimated by the State Government the following terrorist outfits are presently active in J & K and all are enjoying support from Pakistan:—

1. Lashkar-e-Toiba
2. Hizbul-Mujahideen
3. Harkat-ul-Mujahideen
4. Tahreek-ul-Mujahideen
5. Harkat-e-Jehad-Islami
6. Al-Bader.

However, no outfit owing allegiance to International Fundamentalist leader Bin Laden has come to notice in J & K so far.

J&K CM's demand for further Autonomy

2206. DR. Y. LAKSHMI PRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have studied the recent demands made by the Chief Minister of Jammu and Kashmir for further autonomy, financial help and security;

(b) if so, the measures taken to assist the State; and

(c) the decision taken and communicated in this regard?

THE MINISTER OF STATES IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) to (c) The Home Minister convened a meeting on 17.11.1999, which was also attended by the Chief Minister and high ranking Officers of Jammu & Kashmir to review the security and financial situation and development needs of J&K. It was decided therein that representatives from the Planning Commission, Department of Expenditure and Ministry of Home Affairs would make an assessment of the short and medium term requirements of the State, after having

discussions with the representatives of the State Government. Pursuant to this decision, two meetings have since been held on 22.11.1999 and 25.11.1999.

Government have adopted a multi-pronged approach to tackle militancy in J&K, which includes inter-alia gearing up intelligence machinery, strengthening border management, galvanising development programmes and deepening of democratic process etc. Government has reimbursed a sum of Rs. 179.49 crore to the Jammu and Kashmir Government as additional security related expenditure and Rs. 43.31 crore towards debt relief scheme during the current financial year, over and above the assistance extended by other Ministries/Departments administratively concerned with various developmental schemes.

Grants for J&K

2207. DR. ALLADI P. RAJKUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government proposed to discuss with the Jammu and Kashmir Government the security, development and financial aspects relating to J&K, in view of constant threat perception from militants;

(b) if so, the details thereof; and

(c) the grants sanctioned for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) to (c) The interactions with Government of Jammu & Kashmir on security, development and financial aspects is a continuous process. The matter is reviewed from time to time by a number of committees where State Government has strong representation. Special meetings are also called to sort out important issues. In one such review, the Home Minister convened a meeting to review the security and financial situation in J&K on 17.11.1999, which was also attended by the Chief Minister and high ranking Officers of Jammu & Kashmir. It was decided therein inter-alia that representatives from the Planning Commission, Department of Expenditure and Ministry of Home Affairs would make an assessment of the short and medium term financial requirements of the State, after having further discussions with the representatives of the State Government. Pursuant to this decision, two meetings have since been held on 22.11.1999 and 25.11.1999.

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Purchases by House keeping section of MHA

2208. MISS FRIDA TOPNO: Will the Minister of HOME AFFAIRS be pleased to state: